

**Refugee Relief Taxes (Abolition) Repeal Act, 2002**

**70 of 2002**

**[December 24, 2002]**

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**70 of 2002**

**[December 24, 2002]**

An Act to repeal the Refugee Relief Taxes (Abolition) Act, 1973 Be it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:

**1. Short title :-**

This Act may be called the Refugee Relief Taxes (Abolition) Repeal Act, 2002.

**2. Repeal of Act 13 of 1973 :-**

The Refugee Relief Taxes (Abolition) Act, 1973 (13 of 1973) is hereby repealed.